

25 *Address by the Vice- President, Discharging the functions of the President* MAGHA 21, 1885 (SĀKA) *Legal Tender (Inscribed Notes) Bill* 26

our Government, in all possible ways, to uphold the dignity and independence of our land and people, to promote our unity and well-being and to build a democratic and socialist society in which progress is sought and attained by peaceful means and by consent.

31. Fifty-eight Bills were passed by Parliament during 1963. Nineteen Bills are pending before you. Among the Bills that will be placed before you for your consideration will be:—

(1) The Companies (Amendment) Bill.

(2) The Indian Crop Insurance Bill.

(3) The Standards of Weights and Measures (Amendment) Bill.

(4) The Indian Railways (Second Amendment) Bill.

(5) Bill to repeal the Bombay Co-operative Societies Act, 1925, as applicable to the Union Territory of Delhi and to extend the Punjab Co-operative Societies Act, 1961, with certain modifications to Delhi.

(6) The Foreign Exchange Regulation (Amendment) Bill.

(7) The Constitution (Eighteenth Amendment) Bill.

(8) The Banaras Hindu University (Amendment) Bill.

(9) The Aligarh Muslim University (Amendment) Bill.

32. A statement of Estimated Receipts and Expenditure of the Gov-

ernment of India for the financial year 1964-65 will be laid before you.

33. Members of Parliament, I wish you success in your labours. I earnestly trust that wisdom and tolerance and a spirit of co-operative effort will guide you. May your endeavours bring increasing prosperity and contentment to our people, stability and security to our Motherland and assist in promoting peace and co-operation in the world.

LEGAL TENDER (INSCRIBED NOTES) BILL*

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill to restrict the negotiability of currency and other notes inscribed with messages of a political character.

Mr. Speaker: The question is:

“That leave be granted to introduce a Bill to restrict the negotiability of currency and other notes inscribed with messages of a political character.”

The motion was adopted.

Shri T. T. Krishnamachari: Sir, I introduce the Bill.

12.22 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, February 11, 1964/Magha 22, 1885 (Saka).

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† Introduced with the recommendation of the President.